

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1483/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Siddharth International
V/s
Lakeland Chemicals (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Vinod Kothari i/b MK Apex Law Partner for Respondent Co.	Advocate	
	pryamicea Bajun i/b yatin gaur Adv for petitioner.	Advocate	

ORDER

CP No. 1483/I&BP/NCLT/MB/MAH/2017

The Petitioner side is absent and the Corporate Debtor side is also absent.

List this matter on 7.12.2017 with peremptory direction to the Petitioner to appear and argue on the next date of hearing failing which the Petition will be dismissed for default.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)